

OFFICE OF THE JUDGE IN-CHARGE, DELHI MEDIATION CENTRE,

TIS HAZARI COURTS, DELHI

2569-759
No./DMC/THC/DELHI

11 2 JAN 2026
Dated: 12.01.2026

To,

All the Ld. Judicial Officers,
Central and West Districts,
Tis Hazari Courts,
Delhi.

CIRCULAR

A Mediation 'For the Nation 2.0' Campaign is being launched by Mediation & Conciliation Project Committee (MCPC), Supreme Court of India, across India w.e.f. 2 January 2026.

As informed earlier, the Hon'ble High Court of Delhi vide its letter No. 4658/DHC/Gaz/G-4/2026 dated 07, January, 2026 has been pleased to direct to comply with all the directions contained in the letter dated 28.11.2025 of MCPC, Supreme Court of India, in particular including the identification of matters to be referred for the Mediation for the Nation 2.0.

In this regard all the Ld. Judges posted in Central District and West District are requested to attend a meeting scheduled to be held by learned PDJ(HQs) and Ld. PDJ (West District) on 13.01.2026 at 04:00 pm through VC.

This meeting notice has been issued with the approval of Ld. PDJ(HQs) and Ld. PDJ (West District).

Web link for the meeting shall be shared shortly.

meemoor

(Anu Grover Baliga)

Judge In-Charge, Delhi Mediation Centre,
Tis Hazari Courts, Delhi.

2760-765

No./DMC/THC/Delhi

meemoor
Dated 12.01.2026

11 2 JAN 2026

Copy forwarded for information and necessary action to:

1. PS to the Ld. Principal District & Sessions Judge (H. Qs.), Tis Hazari Courts, Delhi.
2. PS to the Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Computer Branch, Tis Hazari Courts, Delhi.
4. The Website Committee, Tis Hazari Courts, Delhi to upload this circular.
5. Officer file.

meemoor

(Anu Grover Baliga)

Judge In-Charge, Delhi Mediation Centre,
Tis Hazari Courts, Delhi.